

(b) if so, the reaction of the Government thereto;

(c) whether a number of ships laden with arms and ammunition headed for India from Pakistan during April, 1993; and

(d) if so, the action taken to track these ships and seize the lethal cargo?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAJESH PILOT): (a) and (c). There is no specific information in this regard.

(b) Does not arise.

(d) Government have altered all state governments as well as the concerned Central Agencies to enforce enhanced surveillance in a fully integrated manner to counter smuggling activities.

LPG Agencies out of Ministers Discretionary Quota

8511 SHRI V. SOBHANDREESWARA RAO: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the number of persons who were allotted petrol/diesel retail outlets, LPG agencies and SKD dealerships out of Ministers discretionary quota from January, 1991 to January 1993; and

(b) the oil companies which issued the letters of intent during the above said period?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPTAIN SATISH KUMAR SHARMA): (a) During the period, 265 RD/SKD-LDO/PLG dealerships/district to ships were sanctioned by the Government.

(b) Letters of Intent are issued to the allotted by the four Oil Marketing Companies namely, IOC, HPC, BPC & IBP.

Complaints Against Sales Tax Officials

8512. SHRI JEEWAN SHRAMA:
SHRI MADAN LAL KHURANA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether attention of the Government has been drawn to the news item, captioned "Sales Tax" Taxing wait for the traders" appearing in the 'Hindustan Times' dated April 15, 1993;

(b) if so, the number of complaints received during each of the last two years;

(c) the action taken against the erring officials;

(d) the number of dealers found concealing the amount of sales tax during the said Period and the action taken against them; and

(e) the steps taken to revamp and revitalise the Sales Tax Department?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAJESH PILOT): (a) Yes, Sir.

(b) The Delhi Administrations reported as under the number of complaints received in the Sales Tax Department during the last two years:

1991-92 - 68

1992-93 - 63

(c) Action taken against the officials is as under:

<i>Year</i>	<i>Action initiated during the year</i>	<i>Officers officials suspended</i>
1991-92	7	7
1992-93	15	1